

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 35495/2013

(Arising out of impugned final judgment and order dated 24-11-2010 in SA No. 747/2010 passed by the High Court Of Judicature At Madras)

SHARMISTA DEVI & ANR.

Petitioner(s)

VERSUS

G. PAVUNAMBAL(DEAD) THROUGH LRS. AND ORS.

Respondent(s)

(IA No. 1/2013 - CONDONATION OF DELAY IN FILING
IA No. 2/2013 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

WITH

CONMT.PET.(C) No. 373/2016 In SLP(C) No. 35495/2013 (XII)

Date : 30-07-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr.V.Raghavachari , Adv
Ms.K.Abhirame, Adv
Mr.Sunny Sheen Akkara, Adv
Ms.B.S.Mitraneshaa,Adv
Mr. G. Balaji, AOR

For Respondent(s) Mr. V. Prabhakar, Adv
Ms. Jyoti Parashar, Adv
Mr. N.J.Ramchander, Adv
Mr. Pramit Saxena, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 23.08.2021.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master